co-operative farming are also discouraging. Will the hon. Minister tell the House, have Government at any time given serious consideration to co-operative farming and not collective farming? If so, what are those processes of consideration which Government went into, not only this Government but previous Governments also.

SHRI BHANU PRATAP SINGH: Long time back, there was lot of emphasis on establishing cooperative farms in this country. So, this problem was studied in depth at that time and a number of cooperative farms were established.

PROF. P. G. MAVALANKAR: Can you indicate the year?

SHRI BHANU PRATAP SINGH: 1959.

PROF. P. G. MAVALANKAR: Am I to understand that since 1959 nothing further has been done?

SHRI BHANU PRATAP SINGH: The results were 50 discouraging that it was not considered worthwhile giving a second thought to it.

Request for Agricultural and Dairy Project in Gujarat

*1029. PROF. P. G. MAVALAN-KAR: Will the Minister of AGRI-CULTURE AND IRRIGATION be pleased to state:

(a) whether the Government of Gujarat have approached the Central Government in regard to the selection and location of some of their Agricultural and particularly dairy developmental projects in the State for financial and technical assistance by the World Bank and other international agencies during the years 1977, 1978, 1979 and 1980;

- (b) if so, full facts thereof; and
- (c) Government's response thereto?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). A statement is laid on the Table of the Sabha.

Statement

(a) Yes, Sir.

(b) Proposals in regard to the following projects for World Bank/ IDA assistance during fiscal year 1977 and onwards were received from the State Government.

1. Gujarat Composite Irrigation-cum-CAD project:---

Consisting of the following four sub-projects-

- (a) Damanganga;
- (b) Heran;
- (c) Kerjan; and
- (d) Ukai Kakrapar.

2. Integrated Fisheries Project.

3. Social Forestry

No specific proposal has been received from the Government of Gujarat seeking financial and technical assistance from the World Bank or other international agencies for dairy development.

(c) The report on the Gujarat Composite Irrigation—CAD Project has been submitted to the World Bank and is expected to be appraised shortly.

The agreement relating to the Integrated Fisheries Project was signed by the Government of India, IBRD, and IDA on 22-4-1977.

The Social Forestry Project has been appraised by the World Bank and is likely to be negotiated shortly.

PROF. P.G. MAVALANKAR: I am very grateful to my colleagues who have remained absent! Today in the list of Starred Questions, being in the place of a guard I thought I would never get a chance. The statement is a detailed one but it does not give the key answers. I have been asking from 1977 onwards, in which years Government of Gujarat gave their schemes to Central Government for financial and technical assistance. Now, in the whole statement, there is no mention of it except he says: "during the fiscal year 1977 and onwards"....

I want to know the specific year from 1977 and onwards one by one and also the amount which he has not mentioned. Without that, how can I ask my supplementaries?

SHRI SURJIT SINGH BARNALA: The question ... was and other international agencies during the years 1977, 1978, 1979 and 1980; if so, full facts thereof': I have mentioned the full facts. Because it related to contiguous years 1977 and onwards, I have mentioned 'during fiscal year 1977 and onwards'. It means 1977. 1978, 1979. If you want details, I can give you the details also.

Regarding Gujarat Composite Irrigation-cum-command area project. for Damanganga, it was Rs. 64 crores; for Kerjan Rs. 73 crores; for Heran Rs. 45 crores and Ukai Kakrapar Rs. 129 crores including 28 crores for canal and land development.

P. G. MAVALANKAR: PROF. With regard to part (b) of the question to which the answer is "inteproject", may I grated fisheries know why is it that although the agreement relating to the integrated fisheries project was signed by the Government, IBRD and IDA as back as 22-4-77, not much has happened? What has harmened further with regard to the development of the project of fishing which includes also the project of deep sea fisheries on Gujarat Port including the development of Veraval port?

SHRI SURJIT SINGH BARNALA: Regarding this project which was cleared on 22nd April, 1977, it would

be carried out over a period of fiveyears. The various project components are (i) improvement of fisheries harbours at Veraval and Mangrol to permit more mechanised fishing vessels to use these facilities and to provide better protection against adverse weather; (ii) improvement of shore facilities and services at Veraval to provide Mangrol and suitable support for the existing fleet and expansation; (iii) provision of credit to entrepreneurs to establish fish processing, freezing and ice plants at the two harbours; (iv) consand equipment of 270, 14.8 truction metre mechanised fishing vessels and their sale on credit/hire purchase to cooperatives and fishermen; (\mathbf{v}) technical assistance for test fishing, marketing studies and project implementation assistance to traditional provision of two netfisheries and making machines for Gujarat Fisheries Central Cooperative Association. The total cost of the project would be about US \$ 38 million of which IBRD contribution would be US \$ 14 million and IDA contribution would be US \$ 4 million

PROF. P. G. MAVALANKAR: Sir, I am indeed grateful to my friend, the esteemed Minister, for a detailed answer.

My second Supplementary is about social forestry projects. I think he knows that there was a Seminar on Social Forestry held in Ahmedabad in Gujarat some time back and it was well attended by the represen-States in our various tatives of country, as well as by people from some other countries, I believe also by some international experts. In that connection, I want to ask, what are the main constituents or components of this social forestry project and whether this is the only project of its kind in the whole country or, Gujarat, the World Bank besides and IBRD are also assisting such projects of social forestry elsewhere in our country.

SHRI SURJIT SINGH BARNALA: Sir, the components of this project include plantation along the National Highways, State Highways and village roads, afforestation of village and community lands and distribution of seedlings. This project period is also five years and it is that an area of about anticipated 1.54.040 hectares of land will come under this project. The total investment on this project is Rs. 59.5 crores and it was appraised by the World Bank in March 1979. The report of the appraisal machinery is awaited and it has not reached us yet.

PROF. R. K. AMIN: Mr. Speaker, Sir, some time back, the World Bank has agreed to offer Rs. 30 crores for the development of cotton in India and this offer was made to the Ministry of Agriculture. 1 understand it has been decided to do so in Maharashtra and Punjab alone. Now, despite the keenness of Gujarat and the legitimate claim of Gujarat because Gujarat produces 1 3rd of the total cotton output in the country, why the claim of Gujarat was set aside in this matter? Is it due consultation was not because made by the Committee which decided the acceptance of this project?

SHRI SURJIT SINGH BARNALA: Sir, currently I do not have this information. I can collect the information.

MR. SPEAKER: It does not arise.

SHRI SURJIT SINGH BARNALA: He is mentioning about the World Bank. We will find out the information.

भी चतुर्षु ह भने मंत्रो महोदय ने यह बनाया कि एक लाख हैक्टेयर जमीन में वनों का बिकास किया जाएगा । क्या मंत्री महोदय यह जानकारी देंगे कि भारतबर्ध के झन्दर किस किस राज्य में कितने कितने हैक्टेयर जमीन एलाट हुई है जिम के झन्दर बनों का विकास किया जाएगा ध्रीर उस में कितना कितना पैसा लगाया जाएगा । राज्यबार बताने का मंत्री जी कच्छ करें। श्री सुरंजीत सिंह बरनावाः : यह ग्रलग से क्वेभ्वन कर दें, तो मैं इत्तिला दे दूंगाः।

It means, a separate notice is required.

SHRI B. RACHAIAH: Sir, the World Bank gives loans free of interest sometimes and the Government is charging on the loan sanctioned by the World Bank at 3-3/4 per cent.

MR. SPEAKER: That question has been asked and answered earlier.

SHRI B. RACHAIAH: Why this: brokerage by the Government of India? I want to know.

MR. SPEAKER: It has been asked and answered earlier.

SHRI SURJIT SINGH BARNALA: It does not arise from this question.

MR. SPEAKER: It does not arise. Question Hour is over.

WRITTEN ANSWERS TO QUES-TIONS

Review of National Talent Search Scheme

*1010. PROF. SAMAR GUHA: Will the Minister of EDUCATION, SO-CIAL WELFARE AND CULTURE be pleased to state:

(a) whether repeated representations: have been made for review of the National Talent Search Scheme followed by N. C. E. R. T.;

(b) if so, the facts about the salient points saised in such representation; and

(c) whether the Government will' review the scheme?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) to (c). No specific representation asking for a review of the National Talent Search Scheme of